

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.415/2020

In the matter of:

Naresh Sevantilal Shah

Appellant

Vs

Malharshanti Enterprises & Anr

Respondent

Mr. Aditya Manubarwala, Mr Deepak Joshi, Mr. Amir Arsiwala and Mr. Varun Verma, Advocates for Appellant.

Mr. Kartik Sethi, Mr. Dhaval Deshpande and Mr. Yash Jariwala, Advocates for the Respondent.

ORDER

25.09.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Parties may file written submissions not more than three pages alongwith relevant judgements within five days.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Mr. V.P. Singh)
Member (Technical)

Bm/nn